

Sl.No.	Airport	Unserved/Underserved
385.	Dhulia	Unserved
386.	Umaria	Unserved
387.	Gondia	Unserved
388.	Muirpur (Korba)	Unserved
389.	Hadapsar, Pune	Unserved
390.	Sariya (Raigarh)	Unserved
391.	Jalgaon	Underserved
392.	Yavatmal	Unserved
393.	Jath	Unserved
394.	Bagalkot	Unserved
395.	Kalyan	Unserved
396.	Farrukhabad	Unserved
397.	Karad	Unserved
398.	Kannur	Unserved
399.	Kawalpur	Unserved
400.	Kalaburgi (Gulbarga)	Unserved
401.	Kolhapur	Underserved
402.	Along	Unserved

#### **Government's exit from Air India**

1603. SHRI K. R. ARJUNAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India is losing close to ₹ 15 crore per day;
- (b) whether it is also a fact that Government is considering to exit from the airline altogether, instead of holding 24 per cent stake;
- (c) whether it is also a fact that there would not have been over 160 queries after the preliminary information memorandum, if there were no buyers for the airline;
- (d) whether it is also a fact that the potential buyers were not comfortable entering into a partnership with Government and were apprehensive of interference; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The details of the Operating Profit and Net Loss for FY 2016-17 are given as under:—

Particulars	(₹ in crores)	
	FY 2016-17	Per Day
Operating Profit	298.03	0.82
Net Loss (Before Extraordinary items)	3619.72	9.92
Net Loss (After Extraordinary Items)	5765.11	15.79

(b) The Government has no such plan to exit Air India altogether.

(c) The Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EoI) for the Strategic Disinvestment of Air India including its shareholding in Air India Express and AI SATS was issued on 28.03.2018. Accordingly, time was given upto 16.04.2018 for submitting written queries by the prospective bidders to the Transaction Advisor. On receipt of the queries by the Transaction Advisor, clarification/corrigendum to PIM was issued on 01.05.2018.

(d) and (e) Probable reasons as analyzed by the Transaction Advisor, *i.e.*, M/s EY for non receipt of bids, *inter alia*, are GoI 24% stake and corresponding rights, high amount of allocated debt, changes in macro environment, individuals not being allowed to bid, profitability track record and bidders not being able to form a consortium within given time period.

#### **Development and upgradation of dumna Airport, Jabalpur**

1604. SHRI VIVEK K. TANKHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government had allocated ₹ 384 crore funds for the development and upgradation of Dumna airport, Jabalpur;

(b) how much work has been done so far in respect of building, tarmac, airstrip and terminal building of the airport thereof;

(c) whether Government has any timeline to complete the development and upgradation operations of Dumna airport; and

(d) the funds utilised so far and its details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The Airports Authority of India (AAI) has allocated ₹ 384 crore for development/upgradation of Dumna airport, Jabalpur.